GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 3883
TO BE ANSWERED ON 24th MARCH, 2017
NEET

3883. SHRIMATI APARUPA PODDAR:
PROF. SAUGATA ROY:
SHRI R.P. MARUTHARAJAA:
SHRI PR. SENTHIL NATHAN:
SHRI S. RAJENDRAN:
SHRI Y.S. AVINASH REDDY:
SHRIMATI VASANTHI M.:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether the Government proposes to conduct a single Entrance Test as National Eligibility cum Entrance Test (NEET) for admission in Government/self financed/private medical colleges across the country, if so, the details thereof;

(b) whether the Government has received requests from various State Governments including Tamil Nadu to exempt students from appearing in NEET for UG/P G medical admissions and if so, the reaction of the Government thereto;

(c) whether the Government has carried out any study and collected data on the performance of rural students in medical education and the effect of NEET like exams on their career prospects in medical field, if so, the details and findings thereof;

(d) whether a number of States including Andhra Pradesh have requested for reduction of cut-off marks of NEET for UG/PG medical education, if so, the details thereof and the reaction of the Government thereon; and

(e) the details of students appeared/ passed and got admission through NEET during 2015-16 and the number of students likely to appeared in 2017, State/ UT-wise?

ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI FAGGAN SINGH KULASTE)

(a):   Section 10D of Indian Medical Council Act, 1956 prescribes conducting of a uniform entrance examination namely National Eligibility cum Entrance Test (NEET) to all medical educational institutions at undergraduate and post-graduate level.

(b):   The Central Government has received request from State Government of Puducherry and Tamil Nadu to exempt students from appearing in NEET for UG/PG medical admissions. However, the provisions of the IMC Act for conducting NEET apply across the country without any exemption.

(c):   No such study has been taken place.

(d):   Yes. The request has been received from the State Governments of Andhra Pradesh and Maharashtra for reducing of cut-off marks of NEET PG and the same are under consideration.

(e):   As informed by National Board of Examinations, the number of candidates appeared and qualified in NEET –PG-2017 held in December, 2016 are 1,16,388 and 64,139 respectively. Central Board of Secondary Education (CBSE) informed that 7,31,223 candidates appeared in NEET-UG-2016 and 4,09,477 qualified the exam. The State wise list is enclosed at Annexure-I. It is also informed that 11,35,104 candidates registered for NEET-UG-2017. State wise list is enclosed at Annexure-II.

STATE WISE STATATICS NEET-UG – 2016

STATE NAME	REGISTERED	APPEARED	QUALIFIED
JAMMU AND KASHMIR	6264	5413	3095
HIMACHAL PRADESH	12591	11562	6163
PUNJAB	16880	15426	9198
CHANDIGARH	882	840	561
UTTARAKHAND	11531	10773	5506
HARYANA	30113	28090	17926
DELHI	24733	23367	15328
RAJASTHAN	75259	70467	44142
UTTAR PRADESH	122572	115098	57506
BIHAR	57184	52666	26604
SIKKIM	504	412	186
ARUNACHAL PRADESH	2857	2394	878
NAGALAND	1792	1471	427
MANIPUR	7774	7186	3468
MIZORAM	739	616	291
TRIPURA	2257	1998	773
MEGHALAYA	2196	1932	538
ASSAM	16368	14436	6424
WEST BANGAL	37377	34639	19072
JHARKHAND	12931	12089	6364
ODISHA	32410	30334	16135
CHHATTISGARH	15518	13749	6267
MADHYA PRADESH	47190	43183	18183
GUJARAT	16471	15145	7122
DAMAN & DIU	187	166	54
DADRA & NAGAR HAVELI	350	312	84
MAHARASHTRA	70878	63258	31106
ANDHRA PRADESH	17552	14969	10917
KARNATAKA	29382	25517	18344
GOA	1000	917	595
LAKSHADWEEP	262	224	108
KERALA	71889	65447	52208
TAMIL NADU	39951	33204	13916
PUDUCHERRY	1988	1743	800
ANDAMAN & NICOBAR IS	808	747	375
TELANGANA	13954	11433	8813
TOTAL	**802594**	**731223**	**409477**

STATE WISE TOTAL REGISTERED CANDIDATE NEET-UG-2017

S.NO	STATE	Total No. Of Candidate State Wise
1.	ANDAMAN & NICOBAR	462
2.	ANDHRA PRADESH	38250
3.	ARUNACHAL PRADESH	2733
4.	ASSAM	23021
5.	BIHAR	38523
6.	CHANDIGARH	17685
7.	CHHATTISGARH	19608
8.	DADRA & NAGAR HAVELI	1226
9.	DAMAN & DIU	1053
10.	DELHI	51841
11.	GOA	3550
12.	GUJARAT	60581
13.	HARYANA	11559
14.	HIMACHAL PRADESH	8405
15.	JAMMU AND KASHMIR	22243
16.	JHARKHAND	13624
17.	KARNATAKA	82375
18.	KERALA	104181
19.	LAKSHADWEEP	176
20.	MADHYA PRADESH	40426
21.	MAHARASHTRA	151104
22.	MANIPUR	5651
23.	MEGHALAYA	2468
24.	MIZORAM	1277
25.	NAGALAND	1731
26.	ODISHA	28725
27.	PUDUCHERRY	9228
28.	PUNJAB	11444
29.	RAJASTHAN	88767
30.	SIKKIM	631
31.	TAMIL NADU	88478
32.	TELANGANA	45902
33.	TRIPURA	3199
34.	UTTAR PRADESH	84471
35.	UTTARAKHAND	13537
36.	WEST BANGAL	56669
	Total	**1135104**